NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 68, 69, 70, 71 and 72/2017 and IA 92, 93/2017 with C.P. No. 15/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

Name of the Company:

Power Finance Corporation Ltd.

V/s.

Shree Maheshwari Hydel Power Corporation Ltd. &

Ors.

Section of the Companies Act:

Sections 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** 1. PK mittal Ad. - Topmon 2. Ashish Doshi PCS

Adv. Pour sima Advaini cycu Adw Amrita joshi yw Adv pulkit sokhaman. ofw Adv Siddha Panecha

Respondent No. 6,244

Adv. Anku Sood.

Respondent NO3

Attour

Umesh Ved

Resp. No. 3, 6, 8 & 9

Charles Holder

Keyoos Baleshi

Adv. AR GUPTA

(AR hupt A & ASSOCIATES) (ARVBUM) DV. RESPONDENC FOR AR (NUPTA) ND.1

ADV. NAVIN PAHWA

Learned Advocate Mr. P K Mittal with Learned PCS Mr. Ashish Doshi present for Petitioner.

Learned Advocate Mr. Navin Pahwa present for Respondent no. 1. Learned PCS Mr. Umesh Ved present for Respondents no. 3, 6, 8 and 9. Learned Advocate Mr. Ankur Sood present for Respondent no.3 and 8. Learned Advocate Mr. A R Gupta present for Respondent no. 7. Learned PCS Mr. Keyoor Bakshi present for Respondent no. 10. Learned Advocate Ms. Poornima Advani with Learned Advocate Ms. Amrita Joshi with Learned Advocate Mr. Pulkit Sukhramani with Learned Advocate Mr. Siddha Pamecha present for Respondent no. 2, 4 and 6.

Heard further arguments of Learned Counsel for Respondents no. 2, 4 and 6 and Learned Counsel for Respondents no. 3 and 8.

At request of Learned PCS for Respondent no. 10 and for reply arguments, list the matter on 31.05.2017.

Petitioner and Respondents if they choose to file, they must file their written arguments on or before 05.06.2017 in the Registry after serving copy on other side.

It is informed all the parties that oral arguments shall be concluded on 31.05.2017.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

.

Dated this the 30th day of May, 2017.